

F.No. 01(03)/Roster/CESTAT/2023-Part III
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.11.2023

ORDER NO. 202 of 2023

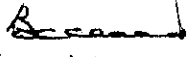
Hon'ble President is pleased to partially modify the roster order no. 174 of 2023 for **CESTAT, Hyderabad** from **14.12.2023** to **15.12.2023** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|-------------------------------------|--|---|
| From 14.12.2023 to 15.12.2023 | Ms. Sulekha Beevi C. S., Hon'ble Member (Judicial) | Difference of opinion matter: ST/1186/2012 M/s. Akash Engineering Services vs. Commissioner of Customs, Visakhapatnam - GST |

Note:

1. No adjournment will be granted.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

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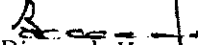
Hon'ble President is pleased to partially modify the roster order no. 198 of 2023 for **CESTAT, New Delhi** from **28.11.2023** to **29.11.2023** as follows:-

| PERIOD | CORAM | WORKS ASSIGNED |
|------------------|--|---|
| On 28.11.2023 | Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical) | Customs, Excise and Service Tax Division Bench matters |
| On 29.11.2023 | Ms. Binu Tamta, Hon'ble Member (Judicial) | Single Member Bench matters |

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar